

## FORM G

### INVITATION FOR EXPRESSION OF INTEREST FOR VIVAAN MULTISTRUCTURES LIMITED OPERATING IN CONSTRUCTION INDUSTRY AT NASHIK, MAHARASHTRA

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Vivaan Multisttructures Limited (formerly known as Vivaan Multisttructure Private Limited) CIN: U45309MH2018PLC315169
2.	Address of the registered office	Office No.14, Suyojit Modern Point, CTS S No. 6765, 6766, 6767,6768, Opp. Police Parade Ground, Sharanpur Road, Nashik – 422 002.
3.	URL of website	Corporate Debtor does not have a website.
4.	Details of place where majority of fixed assets are located	Details not available.
5.	Installed capacity of main products/ services	Can be sought by sending request to Interim Resolution Professional at: <a href="mailto:cirp.vivaan@outlook.com">cirp.vivaan@outlook.com</a>
6.	Quantity and value of main products/ services sold in last financial year	Rs. 15,79,09,320.52 as per the Balance Sheet for the year ended 31/03/2021.
7.	Number of employees/ workmen	Details not available.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be sought by sending request to Interim Resolution Professional at: <a href="mailto:cirp.vivaan@outlook.com">cirp.vivaan@outlook.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be sought by sending request to Interim Resolution Professional at: <a href="mailto:cirp.vivaan@outlook.com">cirp.vivaan@outlook.com</a>
10.	Last date for receipt of expression of interest	21/11/2024
11.	Date of issue of provisional list of prospective resolution applicants	01/12/2024
12.	Last date for submission of objections to provisional list	06/12/2024

13.	Date of issue of final list of prospective resolution applicants	16/12/2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	21/12/2024
15.	Last date of submission of resolution plans	20/01/2025
16.	Process email id to submit EOI	<a href="mailto:cirp.vivaan@outlook.com">cirp.vivaan@outlook.com</a>

Notes: 1. The Resolution Professional has filed an Interlocutory Application (“IA”) before Hon’ble National Company Law Tribunal (“NCLT”), Mumbai, for extension of CIRP period. This Form G is subject to approval of the IA by Hon’ble NCLT.

**Sd/-**

**CMA Harshad Deshpande**

Interim Resolution Professional of Vivaan Multistuctures Limited

IBBI/IPA-001/IP-P-00166/2017-18/10335

AFA No.: AA1/10335/02/211224/106686 (valid till: 21/12/2024)

Reg. Address: 403, Kumar Millennium, Shivatirtha Nagar Kaman,

Opp. Krishna Hospital, Paud Road, Kothrud, Pune – 411 038

Reg. Email ID: [harshad\\_de@hotmail.com](mailto:harshad_de@hotmail.com)

Process Mail Id: [cirp.vivaan@outlook.com](mailto:cirp.vivaan@outlook.com)

Place and Date: Pune 06/11/2024

JHARKHAND STATE BEVERAGES CORPORATION LTD. RANCHI (A GOVT. OF JHARKHAND UNDERTAKING) Corporate Identification No-U51228JH2010SGC014519, TIN No - 20520108277

SBI Stressed Assets Recovery Branch (SARB), Chatrapati Sambhajnagar Plot No.1, Town Center, CIDCO, Chatrapati Sambhajnagar - 431 003

Asset Recovery Branch, Navi Mumbai : Shop No G-9 & 10, Lokmanya Tilak Shopping Centre, Plot No 8, Sector 1 Vashi, Navi Mumbai 400703 | Tel.: 022-20875503

Sale Notice for sale of immovable properties (Appendix-IV-A)

E-Auction Sale Notice for Sale of Immovable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002.

Table with 5 columns: Sr., Name of Borrower, Guarantors, Short Description of immovable property with known encumbrances, Amount Due as per demand notice, Reserve Price. Contains 16 rows of auction details.

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR HONEST DERIVATIVES PRIVATE LIMITED OPERATING IN STARCH MANUFACTURING AT JALGAON DISTRICT, MAHARASHTRA

Table with 2 columns: RELEVANT PARTICULARS, Details. Contains 16 rows of financial and operational details for Honest Derivatives Private Limited.

POSSESSION NOTICE [(Rule-8(1))] Whereas the undersigned being the Authorized Officer of State Bank of India, SARB Chh.Sambhajnagar (Aurangabad) under The Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002...

The borrower and guarantors having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken Symbolic Possession of the properties described herein below in exercise of powers conferred on him under Section 13(4) of the said Act read with the Rule 8 of the said Rules on this 30th October, 2024.

DESCRIPTION OF IMMOVABLE PROPERTY

- 1) All parts and parcel consisting of Factory Land & Building at Sy.No.78/EE/2, Sathegaon, GP Narayankhed, Dist.Sangareddy, Telangana, Ad.Area 1 Acre 35 Guntha in the name of Sanjay Rameshlal Bhandari, bounded as: East : Agriculture land of Vittal Reddy West : R&B Road, Narayankhed to Raipally South : Agriculture land of B.Ramesh North : Agriculture land of Tanaji Rao

Date : 30/10/2024 Place : Narayankhed / Sangareddy

KOHINOOR GINNING AND PRESSING PRIVATE LIMITED (A Company under Liquidation vide Hon'ble NCLT, Mumbai order dated 02.05.2024)

Notice is hereby given that Kohinoor Ginning and Pressing Private Limited (In Liquidation) (Corporate Debtor) is proposed to be sold, in accordance with Clause E of Reg. 32, 32(A) Sub Reg. 1 of Reg 33 and Schedule 1 of Insolvency and Bankruptcy Board of India (Liquidation Process) Regulation, 2016 through E-Auction Platform ncltauction.auctiontiger.net.

Address for All Assets: Located at Sr. No. 37/2/2, Adjacent to Solapur-Ahilyanagar Highway, Village Ghogargaon, Taluka Shrigonda, District Ahilyanagar, MH-414401.

Table with 5 columns: Lot No., Details of Assets, Date and time of Auction, Reserve Price, EMD Amount, Increment Value. Contains 14 rows of asset details.

Important Notes:

- 1. The asset is being offered for sale on an individual basis. There is no offer for sale of the Company as going concern sale. 2. If auction is successful for Lot No. 1, then at the option of Liquidator keeping in mind the value maximisation, the Liquidator may declare the bid for other lots 2 to 14 as cancelled after the completion of auction and the EMD amount, received for such bidder whose auction got cancelled shall be returned within 5 days.

Date : 06/11/2024 Place : Mumbai

M/s. Kohinoor Ginning and Pressing Private Limited IP Regn. No. IBB/PA-001/IP-P/01152/2018-2019/11902 AFA valid upto 07.12.2024

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Table with 2 columns: RELEVANT PARTICULARS, Details. Contains 16 rows of financial and operational details for Vivaan Multistructures Limited.

E-Auction Sale Notice for Sale of Immovable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002.

Sale Notice No.- Chh. Sambhajnagar/E-bikray/133-227/2024-25/5

Bank of Maharashtra Branch : ARC, Ch. Sambhaji Nagar Zone Zonal Office, "Mahabank Bhavan", C-3, N-1, Town Center, CIDCO, Chhatrapati Sambhaji Nagar - 431003.

Table with 3 columns: Sr. No., Name of Borrower/s & Guarantor/s Name & Branch, Amount due plus penal interest and other charges / expenses, Description of the property, Reserve Price EMD Amt. (Value in Lakh) Bid Increment Amount. Contains 4 rows of auction details.

1. The auction sale for all properties will be Online through website https://ebkay.in/eauction-psb [Contact Numbers-8291220220, Email : support.ebkay@psballiance.com] on 26.11.2024 from 01:00 PM to 05:00 PM (IST) with unlimited extensions of 10 minutes duration each. Last date of submission of bid/tender with EMD is 25.11.2024 up to 04.00 P.M.

2. For detailed terms and conditions of the sale, please refer to the link "http://www.bankofmaharashtra.in/properties\_for\_sale" provided in the Bank's website & on E-bikray portal (https://ebkay.in/eauction-psb).

Date : 05.11.2024 Place : Chh. Sambhajnagar Authorized Officer, Bank of Maharashtra, Chh. Sambhajnagar Zone